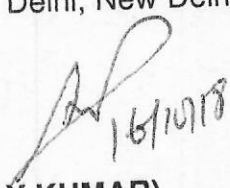


OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No.1025/31518-31542/Committee/Gaz./DJ West/2017 dated 06.11.2017, the ACJ-cum-CCJ-cum-ARC, West District, Tis Hazari Courts, Delhi is hereby deputed to look after the work in respect of assigning of 'Warrant of Attachment', 'Warrant of possession' and other work to bailiffs and Sh.Rajinder Singh, SCJ-cum-RC, West District, Tis Hazari Courts, Delhi is appointed his Link Judicial Officer. In case the above mentioned Judicial Officers happen to be on leave, the next senior most Judicial Officer available will work as Link Officer of the ACJ-cum-CCJ-cum-ARC, West District, Tis Hazari Courts, Delhi.

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the District & Sessions Judge (West).


(SANJAY KUMAR)
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)

No. 700/29837-29860 /Committee/Gaz./DJ West/2018

Dated, Delhi the 16/10/18

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Delhi
3. The Judicial Officers concerned.
4. The Administrative Officer (Judl.), all Branches of West District, Tis Hazari Courts, Delhi.
5. The AAO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
6. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)